

to small savings agents on deposits in National Savings Scheme, 1987 mobilised through them is 1% of such deposits.

(b) No information is available regarding the extent to which this practice is prevalent.

(c) No, Sir.

(d) The commission is paid to agents for canvassing and services rendered by them to the investor.

[Translation]

Export of sugar

3909. SHRI SURYA NARYAN YADAV:
SHRI DILEEP BHAI SANGHANI:

Will the Minister of COMMERCE be pleased to state:

(a) the quantity of sugar export during the current year and proposed to be exported to be exported during 1992-93;

(b) the extent of foreign exchange earned therefrom;

(c) the names of the countries to which sugar is exported and proposed to be exported; and

(d) the names of the States exporting sugar?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (c). During 1991-92, (upto 21.2. 92), a quantity of Rs. 323.15 crores, Exports were made to USA, EEC, Nepal, Sri Lanka, Jordan, Indonesia, Libya,

Yemen, Egypt and Turkey. No target for export of sugar during 1992-93 has been fixed so far.

(d) States are not involved in the exporting of sugar.

[English]

Irregularities in newsprint import

3910. SHRI RAJVEER SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether a number of irregularities in import of newsprint and in giving export quota for textiles and garments committed by the STC have been noticed by the Government during the current year, so far;

(b) if so, the details thereof along with the details of the persons involved therein; and

(c) the action taken or proposed to be taken by the Government against the guilty persons?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). Yes, Sir. Some Irregularities have been alleged in the import of newsprint through M/s, Meteor Paper Ltd., London alleging that the newsprint was of Romanian Origin (i.e. Rupee Payment Area) but that the origin was declared as of Hungarian Origin, and the payment was consequently released by STD in US Dollars. In the second case of import of glazed newsprint from M/s. Finanpap, Finland, the main allegation is that the purchase had been made at a higher rate by STC, when the international price was supposedly lower.

The Government is looking into these alleged irregularities and "fact finding enquiries" in these cases are being made.